

LOK SABHA DEBATES

(English Version)

Fourth Session
(Tenth Lok Sabha)



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LOK SABHA DEBATES

LOK SABHA

Monday, August, 17, 1992/ Sravana 26,
1914 (Saka)

*The Lok Sabha met at
Eleven of the Clock*

[MR. SPEAKER *in the Chair*]

RE. DEROGATORY REMARKS AGAINST THE SPEAKER

(Interruptions)

[*English*]

SHRI SRIKANTA JENA (Cuttack): Mr. Speaker, Sir, you have denigrated your position by taking this decision. *(Interruptions)*

[*Translation*]

SHRI CHHEDI PASWAN (Sasaram): Which rules are being followed in Lok Sabha. He has no right to hold the office even for a minute.. *(Interruptions)*

[*English*]

SHRI SRIKANTA JENA: Do not misuse the Office of the Speaker. *(Interruptions)*

[*Translation*]

SHRI CHHEDI PASWAN: When we speak, we are told that we are not aware of the parliamentary language. But you have

thrown the Parliamentary process to winds. *(interruptions)*

[*English*]

SHRI PAWAN KUMAR BANSAL (Chandigarh): Sir, the way Members are speaking against the Chair amounts to breach of privilege.

[*Translation*]

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Sepaker, Sir, you have established healthy democratic tradition. *(Interruptions)*

[*English*]

SHRI BASUDEB ACHARIA (Bankura): Anti-Defection Law was passed in this House. But, your action and your interim order will encourage defection. Why have you issued such an interim order? *(Interruptions)*

SHRI SRIKANTA JENA: We were discussing Manipur in the House but now everybody is talking about you also *(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): People outside say that you have functioned as a tool of the Government. If this goes on in the parliamentary democracy *(Interruptions)*

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): Sir, nothing should go on record.

MR. SPEAKER: I will allow everything to go on record. (*Interruptions*)

SHRI NIRMAL KANTI CHATTERJEE: Sir, this is a very serious criticism against the House and the Chair. (*Interruptions*)

MR. DEPUTY SPEAKER: There are important matters which have to be raised during the Zero Hour. So, kindly resume your seats.

(*Interruptions*)

11.05 hrs.

[*Translation*]

At this stage, Shri Chhedi Paswan and some other hon. Members came and stood on the Floor near the Table.

MR. SPEAKER: The House stands adjourned to meet again after one hour.

SHRI MADAN LAL KHURANA (South Delhi): On 14th August, the Pakistani flag was hoisted in Kashmir... (*Interruptions*)...It reflects the situation in Kashmir. The conditions in Kashmir are deteriorating... (*Interruptions*) Pakistani flags were hoisted in the entire Kashmir along the river Jhelum on 14th August. (*Interruptions*)

11.05 1/2 hrs.

The Lok Sabha then adjourned to re-assemble at five minutes past Twelve of the Clock.

[*English*]

MR. DEPUTY SPEAKER: Kindly have your seats.

12.05 hrs.

The Lok Sabha re-assembled at five minutes past Twelve of the Clock.

12.08 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

A this stage, Shri Mohammad Ali Ashraf Fatmi and some other hon. Members came and stood on the floor near the Table.

(*Interruptions*)

MR. DEPUTY SPEAKER: Kindly have your seats.

MR. DEPUTY SPEAKER: The House now stands adjourned to meet tomorrow at 11 A.M.

(*Interruptions*)

SHRI PAWAN KUMAR BANSAL: (Chandigarh): Derogatory language has been used against the Office of the Speaker. We have already given a notice of privilege. (*Interruptions*)

12.08 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, August 18, 1992/Sravana 27 (Saka)